

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL


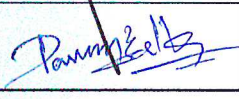
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 59/2020 in CP (IB) NO. 526/7/HDB/2018
NAME OF THE COMPANY	CTV Networks Pvt Ltd
NAME OF THE PETITIONER(S)	Helpage Finlease Ltd
NAME OF THE RESPONDENT(S)	CTV Networks Pvt Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. Suryanarayana	Adv	9848765475	
B. Jagan Kumar Mandamajuri Anandar (DPT)	Attclerk (DPT)	91075772527	


ORDER

IA No.59/2020

Counsel for the Petitioner present. Counsel representing R1, R3 & R4 present and prayed time for filing counter. At his request, time is enlarged finally for filing counter and for making submissions.

Put up the matter on 02.03.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL